

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 291 OF 2017 &**  
**APPEAL NO. 292 OF 2017**

**Dated: 14<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**M/s Hindalco Industries Limited**

**.... Appellant(s)**

**Versus**

**Uttar Pradesh Power Corporation Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Syed Sahid Husain Rizvi  
Mr. Zeeshan Rizvi

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1

Mr. Amit Kapur  
Mr. Akshat Jain  
Mr. Raghav Malhotra for R-2

**ORDER**

As agreed by the learned counsel for the parties, list these matters  
for hearing on **11-07-2019.**

**(S. D. Dubey)**  
**Technical Member**

*Pr/pk*

**(Justice Manjula Chellur)**  
**Chairperson**